

10

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/138/2016  
NAME OF THE PETITIONER(S) : V. Saraswathi & 7 others  
NAME OF THE RESPONDENT(S) : M/s Meadow Rural Enterprises Private Limited & 20 others  
UNDER SECTION : 397/398, 235, 237, 111/59

S.No. NAME (IN CAPITAL)  
SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

1. NAVIN KUMAR MURTHI  
FOR  
K. RANASAMY

PETITIONER



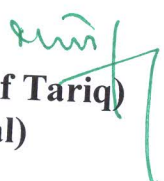
2. A.M. Sridharan

Counsel for R1 & R2



**ORDER**

Shri Navin Kumar Murthi, representing senior counsel for petitioner present.  
Shri A M Sridharan, counsel for R1 present. Counsel for R2 to R5, R7 to R15,  
R17 to R21 called absent. No representation. R16 is Registrar of Companies and  
is a formal party. Counsel for R1 filed counter and served a copy of the same to  
the other side. Counsel for petitioner sought time to file rejoinder. Time  
extended at request. Put up on 06.02.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)